

MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) After declaration of Cellular Jail as National Monument, A&N Administration has decided to construct a new jail. Site for the Jail Complex has been finalised. Construction work has also started.

(c) During the second world war, due to bombing and also by an earth-quake sometime in 1942-43, all the seven wings of the Cellular Jail had suffered damages. Restoration of 4 wings was not found feasible. However the remaining three wings that suffered comparatively less damage, have been restored and are being maintained properly.

Size of Indian Army vis-a-vis Pakistan

556. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the Pakistani army has grown fast in the last two years while the size of the Indian army has been trimmed down;

(b) if so, what is the reaction of Government on the increase in the size of Pakistani Army; and

(c) whether Government propose to increase the size of the Indian Army in view of steep increase in the size of Pakistan Army?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) Government are aware of the increase in size of the Pakistani Army and acquisition of sophisticated weapons far beyond its legitimate defence requirements.

(b) and (c) Government keep a close watch on all developments which have a bearing on our national security and take appropriate measures to ensure full defence preparedness.

Security on Indo-Pak borders

557. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any persistent demand to create a security belt on Indo-Pak borders to check the infiltration of Pakistani agents into the country;

(b) whether Government propose to take any action in this regard; and

(c) if so, the details thereof and by when complete security belt would be created at the border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c) There is no such proposal under consideration of the Government at present.

Gadgil formula

558. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether the revised Gadgil formula on Central Assistance to States has been accepted by all the State Governments;

(b) if so, whether some State Governments have urged the Centre to take the area factor into consideration before granting Central Assistance to any State;

(c) if so, what is Government's reaction thereto; and

(d) what are the guidelines adopted to provide Central assistance to State Governments?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Deputy Chairman announced the revised Gadgil formula as consensus formula.

(b) Yes, Sir.

(c) The States having large area are to be allocated Central Assistance under special development problems. One of the special development problems together